

DIVISION BENCH
COURT - II

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/83(KB)2024
IN
C.A.(CAA)/48(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	RATNABALI EQUITY PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] For the Petitioner

Ms. U. Mitra, CS]

Mr. Alok Tandon, Joint Director] For the RD (ER) MCA

ORDER

1. Learned Counsel for the Petitioner present. Mr. Alok Tandon, Joint Director from the office of the Regional Director (Eastern Region) MCA present
2. When the matter was taken up for hearing, Mr. Alok Tandon, Joint Director from the office of the Regional Director (Eastern Region) MCA submits that he has no objection if the petition is allowed. His statement is noted.
3. Heard. **Reserved for orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**